

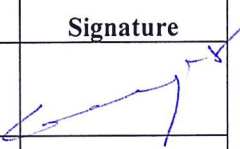
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.897/252/HDB/2018
NAME OF THE COMPANY	Illusion X Mobile Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Illusion X Mobile Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KATHESWARA SARMA . C	PCA	9989928264	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Matter is listed today for admission

PCS for Petitioner Company is present.

Issue notice to the RoC,Hyd, Registry to prepare notice and PCS to collect the notice and serve notice on the RoC,Hyd and file proof of service.

List it on 01.10.2018.

  
Member(Judl)

Pavani